

MR. SPEAKER : Mr. Pilot, did I write this Book?

SHRI RAJESH PILOT : But, Sir, it is your duty to make sure.

(Interruptions)

MR. SPEAKER : No, it is not my duty. Please order. When I am talking you are unnecessarily having a running commentary Mr. Harish. It is very bad. What I say is that this is not a book written by me. These rules have been laid down by the House.

SHRI RAJESH PILOT : Agreed, Sir, but you have to enforce this law now.

MR. SPEAKER : Not enforce. It is a collective effort of you and me both. This whole House is responsible for running this House, not me alone. I am to interpret the Rules. I am to go according to the Rules. not go outside them.

SHRI RAJESH PILOT : Yes it is a collective effort, but you have to make sure. Anyway, Sir, I have to get guidance from you. And I feel that it does not mean that to get your attention a Member should shout.

MR. SPEAKER : And you have to help me in rendering service to the House.

SHRI RAJESH PILOT : But you tell others also, Sir. We always try to help you.

MR. SPEAKER : I am very thankful to you that you have raised this question and I appreciate it.

SHRI RAJESH PILOT : Sir, I have given you two notices. One is regarding the damage to the crops of the farmers.

MR. SPEAKER : We are taking that up; we are discussing it.

SHRI RAJESH PILOT : Second is that I have requested for a discussion on the enhancement of rates for irrigation.

MR. SPEAKER : I have allowed you. What more can I do.

SHRI RAJESH PILOT : Thank you very much.

12.15 hrs.

PAPERS LAID ON THE TABLE

Annual Accounts and Audit Report of Paradip Port Trust for 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English version) of the Paradip Port Trust for the year 1981-82 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.
- (2) A statement (Hindi and English versions) showing reasons for delay on laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6715/83]

Annual Accounts and Audit Report of Sahitya Akademi, New Delhi, Indian Institute of Management, Bangalore, Lalit Kala Academy for 1981-82, Annual Report of and Review on the working of Nehru Memorial Museum and Library, New Delhi for 1981-82 etc.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :

I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1981-82 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for